

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
I.A. No. 45 of 2013

Dated : 6th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. Appellant (s)

Versus

Punjab State Power Corporation Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Aniket Prasoon

Counsel for Respondent (s):

ORDER

Admit. Issue notice both in Appeal as well as IA returnable on 28.2.2013. Registry is also directed to serve notice. Dasti service is permitted.

Post the matter on **28.2.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm